

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228- IA/356(AHM)2023
ITEM No.229- IA/837(AHM)2023
ITEM No.230- IA/481(AHM)2024 in IA/837(AHM)2023
ITEM No.231- Cont.Pet./8(AHM)2024 in IA/679(AHM)2022
in
CP(IB)/240(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hitesh Kumar Suresh Kumar Gajjar Proprietor of Rich Relies**Applicant**
Export (Operation Creditor)
V/s**Respondent**
Map Refoils India Ltd

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Monaal Davawala, Adv.
RP in person : Mr. Vinod Agrawal
For the Respondent : Ms. Natasha Shah, Adv.

ORDER

IA/356(AHM)2023 & IA/837(AHM)2023

List for further consideration on 10.07.2024.

IA/481(AHM)2024 in IA/837(AHM)2023

Heard both sides. Ld. Counsel for the liquidator submitted that respondents are not allowing prospective buyers to enter the premises to complete the auction process which has been advertised twice. Ld. Counsel for the respondent submitted that they have never restricted any person and produced documents in this regard. The Tribunal observes that this controversy will never end unless third person is appointed to observe the process as such disputes have been raised repeatedly.

Ld. Counsel Mr. Dhruvit Shah present in the Court room when asked was ready to act as an observer to ensure that the visit of buyers is allowed unhindered by the respondent to which Ld. Counsel for the applicant and respondent also agreed. Ld. Counsel for the respondent is bear the expenses for the observer subject to a fee of Rs 10,000 per visit. The applicant to give two dates for visit of prospective buyers when the observer will also be present on timings and date to suit the court timings and functioning.

List for further consideration on 07.06.2024.

Cont. Pet./8(AHM)2024 in IA/679(AHM)2022

Ld. Counsel for the respondent is directed to file reply within one-week.

List for further consideration on 10.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)